

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 13.04.2022 (WEDNESDAY)

COURT -II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Contempt Case (AT) No. 23 of 2019 in Comp. App. (AT) (Ins) No. 825 of 2019	Ghanshyam Das Mundra. Vs. Sai Ramakrishna Karuturi & Ors.	Madhooja Mulay	
2.	Contempt Case (AT) No. 21 of 2020 in Comp. App. (AT) (Ins) No. 752 of 2019	Andal Bonumalla. Vs. Tomato Trading LLP & Ors.	P S Sridhar Raj	
3.	Review Application No. 06 of 2018 in TA (AT) (Compt.) No. 11 of 2017 (Old Appeal No. 49/2016)	Jaiprakash Associates Limited Vs. Competition commission of India & Anr	H.S. Chandhoke	Atul Dua, Vasanth Rajasekaran, Ankush Walia for Builders Association of India
4.	Review Application No. 01 of 2020 in Competition App. (AT) No. 79 of 2019	Central Organization for Railway Electrification Vs. PPS International	Ashok Singh	

For Admission (Fresh Case)

5.	Comp. App. (AT) No. 58 of 2022	Subham Cements Pvt. Ltd. Vs. Jasjit Pal & Ors.	Mukul Katyal	
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**By order of Hon'ble Chairperson
-sd/-
Registrar**